

Rajya Sabha

List of Questions for WRITTEN ANSWERS

to be asked at a sitting of the Rajya Sabha to be held on
Monday, March 13, 2023/ 22 Phalgun, 1944 (Saka)

(Ministries : Civil Aviation; Coal; Defence; Housing and Urban Affairs; Jal Shakti; Micro, Small and Medium Enterprises; Mines; Parliamentary Affairs; Petroleum and Natural Gas; Planning; Statistics and Programme Implementation; Steel)

Total number of questions -- 160

Construction of new airports and air strips

1281 # **Shri Satish Chandra Dubey:**

Will the Minister of **Civil Aviation** be pleased to state:

- (a) the number of places applied by the State Governments to the Central Government for construction of new airports and air strips, State-wise;
- (b) whether Government has accorded its approval in this regard;
- (c) if so, the details thereof and the progress made so far, with particular reference to the State of Bihar, State-wise;
- (d) the reasons of disapproval in each case; and
- (e) by when Government is likely to take a decision in this regard?

Aviation Skill Development Centres

1282 **Shri Abir Ranjan Biswas:**

Will the Minister of **Civil Aviation** be pleased to state:

- (a) the number and details of Aviation Skill Development Centres established in last five years, year-wise, State-wise;
- (b) whether Government is planning to establish more Aviation Skill Development Centres, if so, details thereof with timeline and if not, reasons therefor;
- (c) the number of personnel trained in Aviation Skill Development Centres in last five years, year-wise, State-wise;
- (d) the details of the funds allocated and utilized under Aviation Skill Development Centres in last five years, year-wise, State-wise; and
- (e) the details of the steps taken by Government for overall development of aviation skills sets required in last five years, year-wise, State-wise?

International airports operational in the country

1283 # **Smt. Geeta alias Chandraprabha:**

Will the Minister of **Civil Aviation** be pleased to state:

- (a) the number of international airports currently operational in the country;
- (b) the number of new international airports constructed during last five years;

(c) the number of new international airports constructed in Uttar Pradesh during last five years; and

(d) the number of countries to which international flights are being regularly operated from the international airports located in Uttar Pradesh, the details thereof?

Disinvestment of airports

1284 **Shri M. Shanmugam:**

Shri Vaiko:

Will the Minister of **Civil Aviation** be pleased to state:

(a) whether Government has proposed disinvestment of airports in the country and if so, the details thereof;

(b) the complete list of the airports given to the private players and the income generated from each airport during the last five years; and

(c) the total amount of funds spent by Government over the years for the construction of these airports?

Upgradation and increase in international flights for Kolkata Airport

1285 **Smt. Shanta Chhetri:**

Will the Minister of **Civil Aviation** be pleased to state:

(a) whether Government has taken any step to upgrade Kolkata Airport;

(b) the steps taken to increase international flights to Kolkata;

(c) any other significant decisions, plans or steps taken for Kolkata Airport;

(d) the amount spent on modernisation of Kolkata Airport in the past three years; and

(e) if so, the details thereof and if not, the reasons therefor?

Point of Call status

1286 **Dr. V. Sivadasan:**

Will the Minister of **Civil Aviation** be pleased to state:

(a) the criteria for awarding point of call status of airlines to airports;

(b) the formal process for allocating the point of call status to airports;

(c) the list of airports with point of call status to international airlines in the country; and

(d) the benefits to the airport by being awarded the point of call status?

Digi Yatra

1287 **Shri Ayodhya Rami Reddy Alla:**

Will the Minister of **Civil Aviation** be pleased to state:

(a) whether Government plans to integrate foreign/Indian passports/e-passports in future, as the Digi Yatra supports passengers with AADHAAR, if so, the details thereof;

(b) the manner in which Government is ensuring that Digi Yatra technology is used with trust-based frameworks towards public service delivery as it is equally necessary for public adoption and success of such tech-enabled solution; and

(c) whether Government has issued any guidelines to punish and prohibit the misappropriation of the data collected under Digi Yatra platform, if so, the details thereof and if not, the reasons therefor?

Status of UDAN scheme

1288 Shri Ayodhya Rami Reddy Alla:

Will the Minister of **Civil Aviation** be pleased to state:

- (a) the status of AAI awarded 948 routes under UDAN (Ude Desh Ka Aam Nagrik) scheme and the reason for some of the routes launched getting discontinued, the details thereof;
- (b) the status of one of the key features that at least 50 per cent of the total seats on an aircraft have to be offered at cheaper rates and by when Government is going to implement the same; and
- (c) whether Government has taken measures to operationalize all the valid flight routes issued under UDAN scheme, if so, the details thereof and if not, the reasons therefor?

Arbitrary cancellation charges levied by private airlines

1289 Dr. Kanimozhi NVN Somu:

Will the Minister of **Civil Aviation** be pleased to state:

- (a) whether Government is aware of arbitrary cancellation charges levied by private airlines at the time of crisis like pandemic, lockdown, cyclone etc., and if so, the details thereof;
- (b) whether any guidelines or instructions have been issued to the private airlines against such arbitrary cancellation charges and if so, the details thereof; and
- (c) whether any complaints have been received for levying of such charges against private airlines during the last five years and if so, the details thereof, category-wise and year-wise along with the action taken thereon?

Inadequate services and facilities by airlines

1290 # Shri Neeraj Dangi:

Will the Minister of **Civil Aviation** be pleased to state:

- (a) whether complaints regarding delivery of inadequate services and facilities compounded with displeasing misbehavior by the airlines have been received during last three years and current year;
- (b) if so, the details of such complaints received during the said period, airline-wise; and
- (c) the details of the mechanism put in place by Government to redress the grievances of air passengers against such companies and the measures adopted to resolve these issues?

RCS-UDAN in the North-East Region (NER)

1291 Shri Pabitra Margherita:

Will the Minister of **Civil Aviation** be pleased to state:

- (a) the details of ongoing projects under Regional Connectivity Scheme-Ude Desh Ka Aam Nagrik (RCS-UDAN) in the North-East Region (NER);
- (b) the routes covered under UDAN scheme in North-Eastern States and passenger traffic handled since inception, route and airport-wise details;
- (c) whether Government has introduced new flights from North-Eastern States to international destinations;
- (d) whether there are any figures available regarding the number of seats available and if so, the details thereof; and
- (e) whether Government is planning to establish new international airports in North-Eastern States, if so, the details thereof?

Battery operated buggies at IGI Airport

1292 # **Shri Rajmani Patel:**

Shri Naranbhai J. Rathwa:

Will the Minister of **Civil Aviation** be pleased to state:

- (a) whether it is a fact that the distance between security and boarding gates at Terminal-3, Indira Gandhi International Airport of Delhi is far from each other making it tough for senior citizens to cover this distance;
- (b) whether it is also a fact that battery-operated buggies at the airport are either inadequate or drivers are not available causing lot of inconvenience to old age females and senior citizens; and
- (c) if so, the steps Government is contemplating to provide hassle-free buggies service to senior citizens and passengers carrying children?

Action plan for sewage and waste disposal from aircrafts

1293 **Smt. Sangeeta Yadav:**

Will the Minister of **Civil Aviation** be pleased to state:

- (a) whether any comprehensive action plan have been chalked out by the Ministry/AAI to deal with sewage and waste disposal from aircraft/aircraft's toilets;
- (b) if so, the details thereof;
- (c) whether airlines are complying with extant guidelines in this regard;
- (d) the details of any violation of norms in the matter and action taken thereon in last five years;
- (e) whether environment friendly disposal of fecal material has been planned; and
- (f) if so, the details thereof and if not, the reasons therefor?

Flying training institutes

1294 **Shri Tiruchi Siva:**

Will the Minister of **Civil Aviation** be pleased to state:

- (a) whether Government plans to set up flying training institutes in the country and if so, the details thereof, State/UT-wise;
- (b) the number of commercial pilots trained during the last three years; and
- (c) the details of the criteria laid down for setting up new aviation training institutes along with the infrastructure required in this regard?

Greenfield airport at Erumeli

1295 **Smt. Jebi Mather Hisham:**

Will the Minister of **Civil Aviation** be pleased to state:

- (a) by when the greenfield airport at Erumeli near Sabarimala will be operational;
- (b) how much land has been acquired for the airport so far;
- (c) whether the airport is intended to be established in PPP Model; and
- (d) the total estimated cost of the project?

Passengers in the 'No Fly List'

1296 **Shri Rajeev Shukla:**

Will the Minister of **Civil Aviation** be pleased to state:

- (a) the total number of passengers put in 'No Fly List' during the last three years;

- (b) the number of such cases which have been reviewed and orders have been revoked allowing such passengers to travel by air during the said period;
- (c) the SoP for declaring any passenger to be put in 'No Fly List';
- (d) licenses of how many pilots and crew members have been suspended / cancelled due to indiscipline / security considerations during the last three years; and
- (e) the number of such cases which have been reviewed and revoked allowing such pilots / crew members to fly during the said period?

Safety audit by DGCA

1297 Shri Akhilesh Prasad Singh:

Will the Minister of **Civil Aviation** be pleased to state:

- (a) details regarding aircraft accidents and crashes in the country during the last five years, year-wise;
- (b) whether it is a fact that an audit by the DGCA found that the facilities at the airfield/training organisation are not being maintained as per the requirements— runway surface was found worn out, windsock was found torn or nonstandard;
- (c) if so, details and reasons thereof;
- (d) steps taken by Government to improve aircraft safety;
- (e) whether any compensation has been provided to the victims or families of victims of aircraft accidents during the last five years; and
- (f) if so, details thereof?

Cancellation of flights due to technical glitches

1298 Shri Parimal Nathwani:

Will the Minister of **Civil Aviation** be pleased to state:

- (a) the number of flights which have been cancelled due to technical glitches in the last three years;
- (b) the details thereof, airline-wise; and
- (c) the steps which have been taken by Government to avoid cancellation/delay in flights?

Guidelines on basic rights and facilities of passengers

1299 Shri Kartikeya Sharma:

Will the Minister of **Civil Aviation** be pleased to state:

- (a) whether Government is considering framing new guidelines for air flights for the citizens, so that human rights abuses and disputes between passengers and airlines can be prevented;
- (b) if so, the details thereof;
- (c) whether Government believes that incidents of misbehaviour with women travelling on airlines have increased in the last two years; and
- (d) the details of the number of such incidents reported in the last two years, airlines-wise?

Cargo operations at airports

1300 # Smt. Phulo Devi Netam:

Will the Minister of **Civil Aviation** be pleased to state:

- (a) the number of airports in the country equipped with cargo handling facilities, the details thereof;
- (b) the number of airports out of above where cargo operations are being undertaken;

- (c) the number of airports out of them where cargo operations are not being undertaken, and the details thereof, along with the reasons therefor; and
- (d) whether Government proposes to develop the cargo handling facilities at all major and minor airports across the country, if so, the details thereof?

Krishi Udan Scheme in Gujarat

1301 # **Shri Narhari Amin:**

Will the Minister of **Civil Aviation** be pleased to state:

- (a) whether Krishi Udan scheme has been launched for accelerated transportation of agricultural harvest;
- (b) if so, number of airports in the country selected under this scheme;
- (c) whether selection of new routes under this scheme has been contemplated on;
- (d) if so, whether any new air-route will be selected in Gujarat under this scheme; and
- (e) if so, the details thereof?

Issuance of No Objection Certificate (NOC)

1302 **Shri Narayana Koragappa:**

Will the Minister of **Civil Aviation** be pleased to state:

- (a) whether it is a fact that issuance of NOC is pending for drawing overhead cable line for track electrification by South Western Railway on the Mysuru - Chamarajanagara Railway Section near Mandakalli Airport, Mysuru, Karnataka;
- (b) if so, the details thereof; and
- (c) by when would the NOC be issued?

Krishi Udan Scheme

1303 # **Smt. Sumitra Balmik:**

Will the Minister of **Civil Aviation** be pleased to state:

- (a) whether Government is implementing the Krishi Udan scheme to provide air transport and logistic support for perishable agricultural products;
- (b) if so, the details thereof and the amount allocated for the scheme since its commencement; and
- (c) the details of the implementation of Krishi Udan Yojana in Madhya Pradesh?

Abolishing of CISF posts at airports

1304 **Shri Syed Nasir Hussain:**

Dr. Amee Yajnik:

Will the Minister of **Civil Aviation** be pleased to state:

- (a) whether Government has abolished more than 3000 posts of CISF at airports;
- (b) whether Government is planning to replace the Central Industrial Security Force (CISF) with Private Security Agency (PSA) security personnel at major airports;
- (c) if so, the reasons therefor; and
- (d) whether it will not give rise to the possibility of a major concern for national security?

Storage of Coal

1305 # **Shri Satish Chandra Dubey:**

Will the Minister of **Coal** be pleased to state:

- (a) the current coal storage facilities available in the country, the company-wise and mine-wise details thereof;
- (b) whether Government has made any assessment regarding the potential demand of coal in the country for the next ten years;
- (c) if so, the steps taken by Government to fulfil the said demand; and
- (d) the mine-wise status of production and demand of coal during the last four years, the details thereof?

Coal mines in the country

1306 **Shri Kumar Ketkar:**

Will the Minister of **Coal** be pleased to state:

- (a) the details of public and private coal mines in the country;
- (b) the number of public and private coal mines closed or abandoned; and
- (c) the policy for closed and abandoned mines closure plan as per the Mines and Minerals (Development and Regulation) Act, 1957?

Coal in Jharkhand

1307 **Shri Rakesh Sinha:**

Will the Minister of **Coal** be pleased to state:

- (a) the total estimated coal stock in Jharkhand;
- (b) the amount of coal which has been burnt due to underground fire in many parts of the coal belts in the State;
- (c) the measures taken by Government to prevent the spread of underground fire in the coal belt like Jharia; and
- (d) the reasons for the underground fire in the coal belt?

Plan to increase mining of coal

1308 # **Shri Jugalsinh Lokhandwala:**

Will the Minister of **Coal** be pleased to state:

- (a) the details of the plan of the Ministry to further strengthen the country's economy;
- (b) whether there is a plan to increase the mining of coal and reduce its imports; and
- (c) the quantum of coal in tonnes being excavated in the country at present, the names of the countries along with the country-wise quantum of coal imported and the estimate of its quantum in the coming years?

Coal blocks offered to private companies

1309 **Shri Vikramjit Singh Sahney:**

Will the Minister of **Coal** be pleased to state:

- (a) whether despite being world's fourth-largest producer, India is second-largest importer of dry-fuel i.e coal, if so, details thereof and reasons therefor;
- (b) number of coal blocks offered to private companies on revenue sharing basis in place of fixed cost in last five years, year-wise, State-wise;
- (c) details of coal bed methane (CBM) extraction rights auctioned from country's coal mines in last three years, year-wise, State-wise; and
- (d) details of steps taken by Government to promote research and exploration activities and modern underground mass production technologies in last five years, year-wise, State-wise including Punjab?

Use of coal bed methane

1310 # **Smt. Phulo Devi Netam:**

Will the Minister of **Petroleum and Natural Gas** be pleased to state:

- (a) the State-wise details of natural gas and coal-bed methane gas reserves in the country;
- (b) the details of the sectors in which coal-bed methane is being used; and
- (c) the gap between supply and demand of coal-bed methane in the country, the measures being taken to bridge it?

Illegal storage and mining of coal

1311 # **Shri Sanjay Singh:**

Will the Minister of **Coal** be pleased to state:

- (a) whether Government is aware of increasing illegal storage, mining and theft of coal in the country;
- (b) if so, details of number of such cases and action taken against the culprits from 2019 to 2022, State-wise;
- (c) the estimated cost of coal being outsourced every year in the country including the State of Uttar Pradesh and whether Government has conducted any survey in this regard; and
- (d) if so, the details thereof?

Import of coal

1312 **Shri Raghav Chadha:**

Will the Minister of **Coal** be pleased to state:

- (a) whether the country is not producing coal to its full potential and is promoting imports, if so, the details thereof;
- (b) the total coal production capacity of the country and the quantum of coal being produced;
- (c) the reasons for not producing coal at full capacity; and
- (d) the steps taken by Government to make the country self-sufficient in the production of coal and to reduce its imports?

Coal mines

1313 **Shri G.C. Chandrashekhara:**

Will the Minister of **Coal** be pleased to state:

- (a) the details of coal mines functioning at present in the country from last five years both private and public undertakings, location-wise, date of operation and State-wise details thereof;
- (b) the details of the output from these mines, company-wise, capacity-wise along with the revenue collected by the States from them; and
- (c) the mine-wise, company-wise details of the total coal production of these mines in terms of total production of the country?

Contract workers in coal mines

1314 **Shri Sandosh Kumar P:**

Will the Minister of **Coal** be pleased to state:

- (a) the total number of workers in coal industry in the country;

- (b) the number of permanent workers in coal industry in the country;
- (c) the number of contract workers in coal industry;
- (d) the number of permanent and contract workers in private coal mining companies alone; and
- (e) the minimum wages and other benefits provided to the contract workers in the coal mining sector?

Vacancies of officers and jawans in Indian Army

1315 Shri Javed Ali Khan:

Will the Minister of **Defence** be pleased to state:

- (a) the details of vacancies of officers and jawans in Indian Army as on 10th March, 2023;
- (b) the details of vacancies of officers and jawans in Indian Army filled up since 01.01.2023 to 10.03.2023, grade-wise; and
- (c) the details of advertisements for recruitment of officers and jawans in Indian Army issued since 01.01.2023 to 10.03.2023, grade-wise ?

Reconstruction of buildings outside civil area in cantonments

1316 Shri Javed Ali Khan:

Will the Minister of **Defence** be pleased to state:

- (a) the details of number of requests received to seek permission to reconstruct buildings situated outside civil area inside cantonments in the country during last six months along with the number of requests acceded to and rejected by local military authority, cantonment-wise;
- (b) whether permission to reconstruct buildings outside civil area within Lucknow cantonment is being denied citing security reasons;
- (c) if so, the details thereof; and
- (d) the reasons for absence of uniform policy in this regard in all cantonment areas of the country?

Financial support to HAL

1317 Shri M. Shanmugam:

Will the Minister of **Defence** be pleased to state:

- (a) whether Hindustan Aeronautics Ltd. (HAL) has got orders worth several crores recently in respect of helicopter projects for export;
- (b) if so, the details thereof;
- (c) whether HAL has got the infrastructure, manpower, and wherewithals to execute the orders in a time bound manner;
- (d) if so, the details thereof; and
- (e) the support of the Ministry, including Ministry of Finance to ensure that the orders are executed comfortably?

Opening of Sainik Schools

1318 # Shri Digvijaya Singh:

Will the Minister of **Defence** be pleased to state:

- (a) whether Government has given approval to open Sainik Schools by Non-Governmental Organizations and private schools in PPP mode in the country, if so, the number of such Sainik Schools likely to be opened in the country; and

(b) the details of NGOs and private schools which have been granted permission by the Government to open Sainik Schools and the number of Sainik Schools to be opened by each NGO/private school?

Underutilisation of defence land

1319 Dr. Kirodi Lal Meena:

Will the Minister of **Defence** be pleased to state:

- (a) the total area of land/land holdings (in acres) with the Ministry which remains unutilized and underutilized respectively;
- (b) whether any survey has been conducted to demarcate the boundaries of these land holdings;
- (c) if so, the details thereof;
- (d) whether there is any proposal to monetize the said holdings through the process of auction, leasing or otherwise; and
- (e) if so, the details thereof along with a tentative timeline for executing the same?

Telecom infrastructure on defence land

1320 Shri Bhubaneswar Kalita:

Will the Minister of **Defence** be pleased to state:

- (a) whether it is a fact that Government has revised its rules to allow installation of telecom infrastructure on defence land for improving communication network facilities and facilitating 5G rollout, if so, the details of the amended rules;
- (b) whether it will safeguard the security of our nation;
- (c) whether it is also a fact that now cantonment boards and station headquarters can grant permission for installation of telecom infrastructure on defence land; and
- (d) if so, how this scheme will help in the remote and difficult areas, some of which falls in the North East Region?

Common communication plan for coastal security

1321 Dr. Sonal Mansingh:

Will the Minister of **Defence** be pleased to state:

- (a) whether Government has any common communication plan to coordinate various security agencies for the coastal security of the country;
- (b) if so, the details thereof;
- (c) the details of the agencies coordinating the coastal security of the country; and
- (d) the details of major threats to country's coastal security?

Defence production plants in Jharkhand

1322 # Shri Aditya Prasad:

Will the Minister of **Defence** be pleased to state:

- (a) whether there is any proposal to set up a plant or centre related to defence production in Jharkhand, keeping in view the fact that Jharkhand State is leading in the production of many minerals and chemicals;
- (b) if so, the details thereof;
- (c) if not, the reasons therefor; and
- (d) whether Government proposes to connect the youth hailing from deprived and backward areas with the mainstream of development by providing training in this sector

keeping in view the fact that defence sector has a great contribution in the country's journey towards self-reliance?

Defence exports

1323 **Shri Tiruchi Siva:**

Will the Minister of **Defence** be pleased to state:

- (a) the quantum of annual defence exports in the past five years;
- (b) the major items of defence exports and the countries to which these have been exported; and
- (c) the details of the steps taken by Government to improve country's defence products and make them competitive globally?

Defence industrial cooperation with friendly countries

1324 **Shri Sushil Kumar Gupta:**

Will the Minister of **Defence** be pleased to state:

- (a) whether Government has any plan to enhance defence industrial cooperation with friendly countries; and
- (b) if so, potential areas which have been identified in this regard?

Indian National Defence University, Haryana

1325 **Shri Deepender Singh Hooda:**

Will the Minister of **Defence** be pleased to state:

- (a) whether the construction work on the Indian National Defence University (INDU), Gurugram, Haryana is going on as per the schedule;
- (b) if so, the details thereof and if not, the reasons therefor;
- (c) the total investment made for completion of work so far and the time by which the work is likely to be completed and the university would be fully functional; and
- (d) the reasons for establishing a dedicated defence university in the country?

Cost overrun and delay in projects undertaken by DRDO

1326 **Shri Abdul Wahab:**

Will the Minister of **Defence** be pleased to state:

- (a) the number of high-priority projects being undertaken by DRDO;
- (b) the number of projects which did not meet the deadlines;
- (c) the quantum of cost overrun which the extension in deadlines caused; and
- (d) whether Government has taken note of the CAG report on DRDO, if so, the steps taken by Government to reduce delays and cost overruns?

Manufacture and export of defence equipment

1327 **Shri Kartikeya Sharma:**

Will the Minister of **Defence** be pleased to state:

- (a) the achievements made by Government in the last five years in the manufacturing of defence equipment under the "Make In India" scheme;
- (b) whether it is proposed to set up any factory in Haryana under this scheme in the field of defence equipment and if so, the details thereof;
- (c) whether Government has succeeded in reducing the import of defence equipment and if

so, the details thereof; and

(d) whether the export of arms made under the "Make In India" scheme is increasing in the last five years, if so, details thereof, year-wise?

Offset agreements in defence deals

1328 # Shri Sanjay Singh:

Will the Minister of **Defence** be pleased to state:

- (a) the year-wise details of the offset agreements in defence deals signed during the last five years and the number of agreements completed so far;
- (b) the total amount of offset agreements signed with foreign vendors since the year 2017 to 2022, the offset-wise details and the details of the vendors thereof;
- (c) the percentage of claims fulfilled out of the said agreements and the liability still outstanding in terms of rupees; and
- (d) the details of defaulters/inactive vendors and the action taken thereon during the said period?

Innovation in defence production projects

1329 Shri Aneel Prasad Hegde:

Will the Minister of **Defence** be pleased to state:

- (a) whether Government has taken special measures to promote innovation in defence production projects under Make in India programme;
- (b) if so, the details thereof and the list of projects approved during the last four years;
- (c) the number of industries including MSMEs, start-ups, individual innovators, R&D institution and academia which have been provided grants/fund to foster innovation and technology development in defence and aerospace under the "Innovations for Defence Excellence (iDEX)"; and
- (d) the number of items which are notified under the Public Procurement order of Department for Promotion of Industry and Internal Trade (DPIIT) of the Ministry of Commerce and Industry?

Growth in defence exports of the country

1330 Shri Biplob Kumar Deb:

Will the Minister of **Defence** be pleased to state:

- (a) whether there has been more than 15 fold increase from ₹ 900 crore to ₹ 14,000 crore in defence exports of the country since 2014; and
- (b) the details of the steps taken to promote defence exports from the country?

Reduction in import of defence products due to indigenous projects

1331 # Shri Vijay Pal Singh Tomar:

Will the Minister of **Defence** be pleased to state:

- (a) the details of the projects taken up in defence sector under the Make in India and Atmanirbhar Bharat Abhiyaan;
- (b) whether these programmes have helped to reduce the import bill, if so, the details thereof in absolute numbers and in percentage share of imports?

AMRUT projects in Telangana

1332 Shri B. Parthasaradhi Reddy:

Will the Minister of **Housing and Urban Affairs** be pleased to state:

- (a) whether 'Parks and Green Spaces' projects have been sanctioned under the AMRUT scheme in the State of Telangana;
- (b) if so, the details of the projects completed and the ongoing projects;
- (c) if not, the reasons therefor;
- (d) whether urban transport projects have been sanctioned under the AMRUT scheme in Telangana;
- (e) if so, the details of the projects completed and the ongoing projects; and
- (f) if not, the reasons therefor?

Swachh Certification Protocol

1333 Shri Abir Ranjan Biswas:

Will the Minister of **Housing and Urban Affairs** be pleased to state:

- (a) whether Government has revised Swachh Certification Protocols to sustain Open Defecation Free status under Swachh Bharat Mission in last three years;
- (b) if so, the details thereof, year-wise, State-wise;
- (c) whether Government has monitored the progress of overall used water management ecosystem under the Swachh Bharat mission;
- (d) if so, the details thereof and if not, the reasons therefor;
- (e) the details of the funds allocated and utilized under this scheme during last three years, year-wise, State-wise; and
- (f) the details of steps taken to stop untreated water from being discharged into water bodies in last five years, year-wise, State-wise, district-wise for the State of West Bengal?

PM Awas Yojana in Telangana

1334 Dr. K. Laxman:

Will the Minister of **Housing and Urban Affairs** be pleased to state:

- (a) whether Government has sought list of beneficiaries of double bedroom houses under PM Awas Yojana from Telangana Government;
- (b) if so, the details thereof; and
- (c) the amount sanctioned and released under PM Awas Yojana to Telangana Government in the last five years?

Streets for people challenge

1335 Dr. Kanimozhi NVN Somu:

Will the Minister of **Housing and Urban Affairs** be pleased to state:

- (a) whether Government has organized an online event where it announced eleven winning cities for the 'Streets for People Challenge' and ten winning cities for the pilot stage of the 'nurturing neighbourhoods challenge';
- (b) if so, the details thereof and the criteria fixed by Government for choosing such cities;
- (c) whether Government proposes to provide any financial assistance to cities which performed better in 'Streets for People Challenge'; and
- (d) if so, the details thereof and to what extent?

Achievement of target of Housing for All

1336 # Shri Neeraj Dangi:

Will the Minister of ***Housing and Urban Affairs*** be pleased to state:

- (a) the extent to which target of Housing for All by 2022 under the Pradhan Mantri Awas Yojana launched by Government has been achieved;
- (b) whether Government has any data regarding landless and homeless people at present, if so, the details thereof; and
- (c) whether Government is contemplating to provide additional funds to extend the target capacity of Pradhan Mantri Awas Yojana, if so, the details thereof?

Civic amenities to urban poor

1337 Shri Masthan Rao Beeda:

Will the Minister of ***Housing and Urban Affairs*** be pleased to state:

- (a) the details of programmes being implemented by Government to assist States/UTs for providing housing and basic civic amenities to urban poor including slum dwellers;
- (b) the current status of each of the project;
- (c) whether Government has allocated funds to provide civic amenities in slums and for improvement of slums during last two years;
- (d) if so, the details thereof;
- (e) if not, the reasons therefor;
- (f) whether Government proposes to conduct a survey regarding slums in urban areas and to detect them by adopting Remote Sensing and Geographical Information System;
- (g) if so, the details thereof; and
- (h) if not, reasons therefor?

Budget allocation for Smart Cities Mission

1338 Shri Masthan Rao Beeda:

Will the Minister of ***Housing and Urban Affairs*** be pleased to state:

- (a) the details of budget allocated under Smart Cities Mission (SCM) during the last five years, State-wise;
- (b) the names of the cities identified under SCM in Andhra Pradesh, phase-wise;
- (c) whether Government has looked into issues of rapid urbanisation, converting water bodies for residential requirements, and unscientific approach towards the development of cities which has led to water inundation as per experts; and
- (d) if so, the steps taken to incorporate better and more sustainable urban development techniques as part of its Smart Cities Mission?

Incentives for projects under PMAY

1339 Shri Sanjeev Arora:

Will the Minister of ***Housing and Urban Affairs*** be pleased to state:

what all incentives are being given for new projects implemented under PMAY?

Smart Cities Mission in Bengaluru

1340 Shri Lahar Singh Siroya:

Will the Minister of ***Housing and Urban Affairs*** be pleased to state:

- (a) the number of cities in Karnataka identified to be developed under Smart Cities Mission

from 2019 onwards; and

(b) the status of completion of these projects and by when Smart Cities Mission will be completed in Bengaluru?

Rationalisation of bus routes

1341 Dr. Sonal Mansingh:

Will the Minister of *Housing and Urban Affairs* be pleased to state:

(a) whether Government has taken any initiative to rationalise route of buses in the interest of commuter convenience and multimodal mobility;

(b) if so, the details thereof;

(c) the details of States which conducted route's rationalization so far;

(d) the details of States which are reluctant to do so;

(e) whether Government noticed that a large number of buses awarded to various States under JNNURM are still lying unused; and

(f) if so, the steps taken to use such buses?

Transport for All challenge

1342 Shri M. Mohamed Abdulla:

Will the Minister of *Housing and Urban Affairs* be pleased to state:

(a) the details of the funds allocated, disbursed, and utilized for the analysis of public transport needs in the country under Transport for All challenge stage 1;

(b) whether stage 1 of the Transport for All challenge identified any digital innovation solutions to problems being faced by people with congestion in public transport; and

(c) if so, the details thereof?

Introduction of metro train services in ten more cities

1343 # Shri Narain Dass Gupta:

Will the Minister of *Housing and Urban Affairs* be pleased to state:

(a) whether Government has decided to introduce metro train services in ten more cities across the country;

(b) if so, the names of said cities; and

(c) by when the construction work of said metro lines is likely to start?

Financial assistance under PMAY

1344 Smt. Jebi Mather Hisham:

Will the Minister of *Housing and Urban Affairs* be pleased to state:

(a) whether Government intends to enhance the financial assistance under Pradhan Mantri Awas Yojana - (PMAY) in the backdrop of increasing cost of construction materials;

(b) the number of beneficiaries who were extended financial assistance under the scheme in the last four years, State-wise details thereof; and

(c) whether Government of Kerala has been granted permission to receive financial assistance from any foreign NGOs for constructing houses for the poor, if so, the details of the organisations from which assistance has been received and the quantum of assistance received?

Status of work on RRTS corridors

1345 Shri Deepender Singh Hooda:

Will the Minister of *Housing and Urban Affairs* be pleased to state:

- (a) the details of the status of work on Regional Rapid Transit System (RRTS) in respect of Delhi-Sonepat-Panipat, Delhi-Rohtak-Hisar, Delhi-Gurgaon-Alwar and Delhi-Faridabad-Palwal corridors;
- (b) the dates on which the said proposals were sent/forwarded by the State Government of Haryana;
- (c) the outcome of the pre-feasibility and feasibility study reports for these RRTS corridors; and
- (d) the funds allocated and released including the period of allocation for development of aforesaid RRTS corridors?

Setting up smart cities

1346 # Shri Sandeep Kumar Pathak:

Will the Minister of *Housing and Urban Affairs* be pleased to state:

- (a) the details of criteria set for smart cities;
- (b) whether it is a fact that Government has set a target to develop hundred smart cities, if so, whether the said target has been achieved, if not, the reasons therefor; and
- (c) the total number of smart cities developed across the country so far, along with the total funds spent in this regard, the State-wise details thereof?

Review of Smart Cities Mission

1347 Smt. Priyanka Chaturvedi:

Will the Minister of *Housing and Urban Affairs* be pleased to state:

- (a) the percentage of total projects completed under the Smart Cities Mission;
- (b) the rate of completion/execution for fast track cities and round 4 cities;
- (c) whether any review has been conducted on the pace of execution of the project and if so, the details thereof; and
- (d) the proportion of Central Government contribution to the costs of completed projects as compared to other sources like PPP, convergence etc.?

National Urban Livelihoods Mission

1348 Shri Vaiko:

Shri M. Shanmugam:

Will the Minister of *Housing and Urban Affairs* be pleased to state:

- (a) the list of urban vendors provided with identity cards during last three years under National Urban Livelihoods Mission (NULM), State-wise and district-wise;
- (b) details regarding the proposed projects for infrastructure development of vending zones in the country, State-wise and district-wise;
- (c) status of projects sanctioned, type of projects, cost incurred, deadlines, and the reasons for delay;
- (d) details of areas where training programmes on financial literacy for street vendors were conducted; and
- (e) number of street vendors who gained access to credit, amount of financial assistance disbursed under the component of NULM, State-wise/district-wise, including Tamil Nadu?

Metro rail projects in Maharashtra

1349 Shri Sanjay Raut:

Will the Minister of ***Housing and Urban Affairs*** be pleased to state:

- (a) the total length of metro network built during the last three years along with the funds spent by Government in building the metro for each city, city-wise;
- (b) the details of the progress of all ongoing metro rail project in Maharashtra;
- (c) the details of financial mode for the completion of metro rail projects across Maharashtra along with the details of funds sanctioned and disbursed by Government in this regard; and
- (d) whether it is a fact that there is delay in the completion of metro rail projects in Maharashtra and if so, the reasons therefor?

Housing policy for climate and calamity refugees

1350 Shri Irranna Kadadi:

Will the Minister of ***Housing and Urban Affairs*** be pleased to state:

- (a) the number of people who have been provided housing after losing their houses to climate and natural calamity in the last five years;
- (b) the plans, if any, of creating a scheme or policy for climate and calamity refugees, and the details thereof;
- (c) the steps being taken, if any, to ensure that the relocated persons are not displaced or become homeless subsequently; and
- (d) the plans, if any, to issue dedicated guidelines for the maintenance of housing and other infrastructure so that it does not succumb to natural calamities?

Solid waste management

1351 # Shri Narhari Amin:

Will the Minister of ***Housing and Urban Affairs*** be pleased to state:

- (a) whether any special programme is being run by Government for solid waste management in the cities;
- (b) if so, the number of cities covered under this programme across the the country till date;
- (c) whether any city in Gujarat has been covered under the ongoing solid waste management programme; and
- (d) if so, the quantum of funds released to Gujarat for this purpose till date?

Loans under PM SVANidhi

1352 Ms. Sushmita Dev:

Will the Minister of ***Housing and Urban Affairs*** be pleased to state:

- (a) whether it is a fact that private sector banks account for only 1.77 per cent of the loans disbursed under the PM SVANidhi scheme, if so, plan of Government to incentivise these banks to increase the number of loans disbursed;
- (b) whether Government is aware that many vendors do not have a proper certificate of recommendation or any certificate of vending from the local bodies, despite multiple applications; and
- (c) if so, steps Government plans to take to ensure that these vendors can avail of the loans guaranteed under this scheme?

Implementation of Shelters for Urban Homeless (SUH) Scheme

1353 **Shri Binoy Viswam:**

Will the Minister of *Housing and Urban Affairs* be pleased to state:

- (a) the details of the urban shelters approved and funded by Government under the Shelters for Urban Homeless (SUH) Scheme since 2019, year-wise and State-wise;
- (b) the details of urban shelters established under the SUH Scheme for women, transgender persons, old persons, and mentally or physically challenged persons since 2019, year-wise and State-wise; and
- (c) the details of the funds released by Government for the operations and management cost of urban shelters since 2019, year-wise and State-wise?

Construction of houses under the PMAY-U

1354 **Dr. Ameer Yajnik:**

Will the Minister of *Housing and Urban Affairs* be pleased to state:

- (a) whether it is a fact that India currently needs about 73.6 million housing units as per Habitat for Humanity estimates, but only 12.2 million were sanctioned till August 10, 2022, of which only 6.2 million were completed, if so, how Government will provide housing for all; and
- (b) whether it is a fact that most of the PMAY (U) units are located on the outskirts of cities, where transport and passenger services are poor or civic amenities are non-existent, if so, the details of such units, State-wise, and the steps taken to deal with the same?

Pucca houses to urban households

1355 **Shri Mohammed Nadimul Haque:**

Will the Minister of *Housing and Urban Affairs* be pleased to state:

- (a) the number of pucca houses ensured to eligible urban households in the year 2022, State-wise;
- (b) the total number of women who have directly benefitted from PMAY-U scheme, State-wise;
- (c) whether all targets of PMAY-U scheme have been achieved, if not, the details thereof and the reasons therefor;
- (d) the number of Affordable Rental Housing Complexes (ARHCs) completed and the details thereof, State-wise; and
- (e) the average rent that beneficiaries of ARHCs need to pay and the details thereof?

Developing village water bodies

1356 # **Dr. Sumer Singh Solanki:**

Ms. Kavita Patidar:

Will the Minister of *Jal Shakti* be pleased to state:

- (a) whether Government is contemplating on developing village water bodies such as ponds, canals, and wells to reduce the dependence of agriculture on rain water;
- (b) if so, the details thereof; and
- (c) if not, whether there is any such plan in future?

Monitoring of reservoirs by the CWC

1357 # **Dr. Sumer Singh Solanki:**

Will the Minister of **Jal Shakti** be pleased to state:

- (a) whether it is a fact that only 23 reservoirs had full storage of water out of 130 reservoirs monitored by the Central Water Commission (CWC);
- (b) if so, the details thereof; and
- (c) the State-wise details of reservoirs with low storage?

Funds allocated under Nal Jal Yojana in West Bengal

1358 **Smt. Shanta Chhetri:**

Will the Minister of **Jal Shakti** be pleased to state:

- (a) the details of the funds allocated during the last three years to the State of West Bengal under Nal Jal Yojana; and
- (b) the details of the works done and funds allocated and spent during the last three years under Nal Jal Yojana in Darjeeling and Kalimpong districts of West Bengal?

Comparative spending of central funds by the Ministry

1359 **Dr. Sasmit Patra:**

Will the Minister of **Jal Shakti** be pleased to state:

- (a) the details of total Central funds spent by the Ministry of Jal Shakti in various States from 2018 till present date in a comparative manner and year-wise format; and
- (b) the impact of these spendings on the overall irrigation development of the States, if so, the details thereof in terms of irrigated land areas added due to these spendings?

Flood Management and Border Areas Programme

1360 **Dr. Dharmasthala Veerendra Heggade:**

Will the Minister of **Jal Shakti** be pleased to state:

- (a) the data regarding damage caused by floods to crops, land, property, and life in the State of Karnataka particularly during the year 2022;
- (b) the quantum of funds released under the Flood Management and Border Areas Programme during the last three years;
- (c) the salient features and funding pattern of Flood Management and Border Areas Programme;
- (d) the number of projects sanctioned and completed under the flood management component of PMKSY till date, State-wise; and
- (e) the steps taken by Government for timely prediction and forecasting of meteorological changes in the country?

Pending irrigation projects in Telangana

1361 **Dr. K. Laxman:**

Will the Minister of **Jal Shakti** be pleased to state:

- (a) whether any irrigation project in the State of Telangana is pending for environmental and other clearances;
- (b) if so, the details thereof;
- (c) whether Government has any information that motors and crops worth crores of rupees were submerged in Kaleshwaram project; and

(d) if so, the details thereof?

Water quality under NMCG

1362 **Shri Vivek K. Tankha:**

Will the Minister of **Jal Shakti** be pleased to state:

- (a) the total outlay under the National Mission for Clean Ganga (NMCG) so far, from inception, State-wise and main-pillar wise details thereof;
- (b) whether inspection has been made for all the Grossly Polluting Industries (GPIs), if so, the details thereof and if not, reasons therefor;
- (c) whether the water quality has improved and has come within permissible limits; and
- (d) if so, State-wise details thereof and if not, reasons therefor?

Water sharing between India and Bangladesh

1363 **Shri Derek O' Brien:**

Will the Minister of **Jal Shakti** be pleased to state:

- (a) whether water sharing agreements have been signed of the 54 rivers shared between India and Bangladesh, if so, the details thereof;
- (b) the decisions taken with regards to the sharing of water between India and Bangladesh at the 38th Meeting of the Ministerial level Joint Rivers Commission of India and Bangladesh in 2022; and
- (c) the next proposed date for the Meeting of Ministerial level Joint Rivers Commission of India and Bangladesh?

Funds allocation and utilization for toilets

1364 # **Shri Ram Nath Thakur:**

Will the Minister of **Jal Shakti** be pleased to state:

- (a) the details of toilets constructed during the last three years, State-wise;
- (b) whether it is a fact that a large number of public toilets have closed due to lack of their timely repair, if so, the number of toilets which are closed, State-wise;
- (c) the details of the funds allocated, issued, and utilized from the year 2022-23 till date, State-wise;
- (d) the quantum of increase in the budgetary allocation for Swachh Bharat Mission-Gramin during 2023-24 in comparison to 2022-23; and
- (e) the amount spent during the last three years on the maintenance of public toilets?

Har Ghar Jal scheme in Jharkhand

1365 # **Shri Aditya Prasad:**

Will the Minister of **Jal Shakti** be pleased to state:

- (a) the data related to the beneficiaries of the Jharkhand State under "Har Ghar Jal" scheme of the National Jal Jeevan Mission;
- (b) the efforts being made to bring the residents of the remote and hilly areas of the State under purview of this scheme, the details thereof; and
- (c) the details of programmes being run related to public awareness and prevention against contaminated water and water borne diseases?

Grant under Jal Jeevan Mission for Maharashtra

1366 **Shri Anil Desai:**

Will the Minister of **Jal Shakti** be pleased to state:

- (a) whether it is a fact that in order to provide clean drinking water to rural areas of the States, Government has launched Jal Jeevan Mission;
- (b) the facilities intended to be provided in rural areas for the purpose;
- (c) the total grants provided in the budgets during the last two years and the share per centage of the same for the State of the Maharashtra under the mission; and
- (d) whether the funds were fully utilized for which it was provided, if so, benefits derived out of the scheme for the welfare of rural population of Maharashtra?

Increase in pollution level of Yamuna River

1367 **Dr. C.M. Ramesh:**

Will the Minister of **Jal Shakti** be pleased to state:

- (a) Whether Yamuna River has become more polluted during the last three years due to presence of untreated sewage in the river water and minimum flow of fresh water in the river and details thereof; and
- (b) the steps taken by Government to ensure essential water flow to shield Yamuna ecosystem and treatment of sewage and details thereof?

Construction of large reservoirs near cities

1368 # **Shri Narain Dass Gupta:**

Will the Minister of **Jal Shakti** be pleased to state:

- (a) whether Government is aware of the fact that the groundwater level in most of the cities across the country is decreasing day by day;
- (b) if so, whether Government has decided to construct the large reservoirs near these cities; and
- (c) if so, by when and place-wise listed details thereof?

Jal Jeevan Mission (JJM) funds for Chhattishgarh

1369 **Shri Rajeev Shukla:**

Will the Minister of **Jal Shakti** be pleased to state:

- (a) the funds released to Chhattisgarh State by the Union Government under Jal Jeevan Mission (JJM) as on date;
- (b) the details of funds allocated to districts from Central share, district-wise;
- (c) whether the payment of updated work is not being made to Chhattisgarh which is affecting implementation of works under the scheme, if so, the details thereof; and
- (d) the number of districts in Chhattisgarh whose payment of Central share is pending?

Fund allocation to Jal Jeevan Mission

1370 **Smt. Priyanka Chaturvedi:**

Will the Minister of **Jal Shakti** be pleased to state:

- (a) whether it is a fact that there is a discrepancy in allocation of funds as per the Union Budget 2022-23 and those reported under Jal Jeevan Mission (JJM);
- (b) if so, the actual allocations made as on 1st January, 2023;
- (c) the status of total functional taps of the 7.56 crore rural households provided with new

Functional Household Tap Connections (FHTCs);

(d) whether it is a fact that as per 55 litre water per capita per day (lpcd) norms of the scheme, only four States (Bihar, Gujarat, Haryana and Telangana) have at least 80 percent of households that meet this norm; and

(e) if so, reasons therefor and steps taken to ensure regional parity in the scheme?

Disappearance of species of aquatic life due to water pollution

1371 **Shri Sant Balbir Singh:**

Will the Minister of **Jal Shakti** be pleased to state:

due to pollution of natural water resources, which species of aquatic life have disappeared and the efforts being made by Government to bring them back?

Water heritage sites

1372 **Shri Parimal Nathwani:**

Will the Minister of **Jal Shakti** be pleased to state:

(a) the number of water heritage sites in the country, State/UT-wise;

(b) the details of the funds allocated/disbursed for maintenance of these sites in the last three years, State/UT-wise; and

(c) whether there is any plan to add more water heritage sites from the States of Gujarat and Andhra Pradesh?

Diversion of water from Mahadei Basin to Malaprabha Basin

1373 **Shri Luizinho Joaquim Faleiro:**

Will the Minister of **Jal Shakti** be pleased to state:

(a) the actual quantities of water diverted from the Mahadei Basin by States of Karnataka and Maharashtra;

(b) whether Government is aware of further attempts to divert the Mahadei water in Karnataka and the action Government has taken to stop the diversion of water from Mahadei Basin to Malaprabha Basin;

(c) whether Government has approved the DPR of State Government of Karnataka; and

(d) whether Government is aware of its repercussion on the six Talukas in Goa and five Wild life Sanctuaries dependent on Mahadei River and Bhimgad Wildlife, Mahadei Wildlife, Bhagvan Mahavir Wildlife, Bondla Wildlife and Mahavir Naional Park?

100 per cent tap water coverage by 2024

1374 **Prof. Manoj Kumar Jha:**

Will the Minister of **Jal Shakti** be pleased to state:

(a) whether Government will be able to complete its target of 100 percent tap water coverage in the country by 2024;

(b) if not, the reasons therefor;

(c) the steps being taken to complete the above mentioned target by 2024;

(d) whether any challenges are being faced by Government for finishing the said target;

(e) if so, the details thereof;

(f) whether Government has received any complaints about non-supply of water through the taps installed under the Jal Jeevan Mission; and

(g) if so, the details thereof?

Fund allocation under PMKSY in Uttar Pradesh

1375 **Dr. Sudhanshu Trivedi:**

Will the Minister of ***Jal Shakti*** be pleased to state:

- (a) the total funds allocated under all components of Pradhan Mantri Krishi Sinchayi Yojana (PMKSY) during the past five years, including for the State of Uttar Pradesh;
- (b) whether this programme has brought any benefit to the Bundelkhand region of Uttar Pradesh;
- (c) if so, the details thereof, along with the progress made in the last five years;
- (d) whether the Ministry has launched any other programmes during the past five years for the benefit of the Bundelkhand region of Uttar Pradesh; and
- (e) if so, the details thereof?

Mapping of natural water bodies

1376 **Shri Jaggesh:**

Will the Minister of ***Jal Shakti*** be pleased to state:

- (a) whether it is a fact that the encroachment of natural water bodies and poor drainage system in urban cities are the main reasons for floods during rainfall;
- (b) whether Government in consultation with State Governments proposes to map all natural water bodies in the country;
- (c) whether Government intends to set up a national level regulatory mechanism to check encroachment of all natural water bodies in the country especially urban cities;
- (d) if so, the details thereof; and
- (e) whether Government has comprehensive data of illegal encroachment of natural water bodies and around metro cities in the country?

Funds allocated under JJM

1377 **Shri Neeraj Shekhar:**

Shri Ram Nath Thakur:

Will the Minister of ***Jal Shakti*** be pleased to state:

- (a) by when it is proposed to provide safe drinking water through pipes in every household in rural areas under Jal Jeevan Mission;
- (b) the amount spent during the last three years;
- (c) whether the highest ever allocation of ₹ 69,684/- crore was made during 2023-24 for JJM to provide safe and piped drinking water to every household in rural areas, if so, State-wise details thereof ;
- (d) the details of increase in the budgetary allocation during 2023-24 in comparison to 2022-23; and
- (e) the details of the funds allocated during the year 2022-23 and 2023-24 for providing safe drinking water in the areas affected with arsenic and fluoride, State-wise?

Assistance to pharma industries for Common Facilities Scheme

1378 **Shri B. Parthasaradhi Reddy:**

Will the Minister of ***Micro, Small and Medium Enterprises*** be pleased to state:

- (a) the total number of pharmaceutical MSMEs that have received financial assistance under the Assistance to Pharma Industries for Common Facilities (API-CF) scheme;
- (b) the total amount invested in pharmaceutical industries under the API-CF scheme;
- (c) the number of pharmaceutical MSMEs from Telangana that have benefitted from the

API-CF scheme, and the total amount invested on Telangana's MSMEs under the said scheme; and

(d) whether Government plans to increase the financial assistance limit of ₹ 20 crore, to better aid the pharmaceutical MSMEs in the country?

Research and innovation in MSME sector

1379 # **Shri Harbhajan Singh:**

Will the Minister of ***Micro, Small and Medium Enterprises*** be pleased to state:

(a) whether Government is aware of stagnation in research and innovation in MSME sector;

(b) whether Government has any scheme to promote research and innovation in MSME sector;

(c) if so, the details thereof; and

(d) the amount of money sanctioned for promoting research and innovation in MSME sector during the last three years?

Issues faced by MSMEs

1380 **Shri P. Wilson:**

Will the Minister of ***Micro, Small and Medium Enterprises*** be pleased to state:

(a) whether the Ministry has taken measures to solve problems such as delayed payment by corporates, currency fluctuation, issues connected to GST, lack of orders and skilled labour and shunning by banks faced by MSMEs in Tamil Nadu from the year 2020, if so, the measures taken during the said COVID period; and

(b) if so, the details thereof, if not, the reasons therefor?

Khadi Gramodyog schemes in Maharashtra

1381 **Shri Dhananjay Bhimrao Mahadik:**

Will the Minister of ***Micro, Small and Medium Enterprises*** be pleased to state:

(a) the schemes being run by Khadi Gramodyog in the State of Maharashtra during the last three years;

(b) the quantum of allocated funds for the said schemes; and

(c) the details of number of beneficiaries along with the status of the schemes expansion at present, district-wise?

Revival of sick agro and rural units

1382 **Dr. Anil Sukhdeorao Bonde:**

Will the Minister of ***Micro, Small and Medium Enterprises*** be pleased to state:

(a) the measures taken by Government to revive sick agro and rural units;

(b) the number of sick units closed during each of the last three years, State- wise and Union Territory-wise;

(c) whether Government is planning to set up a Special Economic Cell for the revival of said industries;

(d) if so, the details thereof; and

(e) if not, the reasons therefor?

PMEGP**1383 Dr. Ashok Kumar Mittal:**

Will the Minister of ***Micro, Small and Medium Enterprises*** be pleased to state:

- (a) the details of the 72 newly inaugurated units under the Prime Minister's Employment Generation Programme (PMEGP) scheme;
- (b) details of the number of citizens benefited under PMEGP and the amount disbursed for them under PMEGP;
- (c) the number of projects planned to be assisted under this scheme in the upcoming FY 2023-24;
- (d) whether there will be any improvement in the allocation of budget for the PMEGP scheme since last year; and
- (e) whether the District Level Task Force Committee was removed from approving the PMEGP projects, if so, reasons therefor?

Payment of compound interest to MSMEs for delayed payment**1384 Shri Anil Desai:**

Will the Minister of ***Micro, Small and Medium Enterprises*** be pleased to state:

- (a) whether Government has received any request/representations from various MSMEs to grant them compound interest on their delayed payment, if so, the details thereof;
- (b) whether Government has received any complaints of MSME contractors against NTPC deliberately delaying payments, if so, the details thereof;
- (c) whether Government is aware about a pending case of MSME contractor of NTPC Kahalgaon for resolution of a commercial dispute through AMRCD between HSCL and NTPC Kahalgaon, if so, the details thereof; and
- (d) whether Government will ensure payment of mandated interest in above matter to MSMEs through AMRCD arbitration?

Financial literacy for female business owners**1385 Dr. Fauzia Khan:**

Will the Minister of ***Micro, Small and Medium Enterprises*** be pleased to state:

- (a) the total number of female business owners provided with MSME assistance State-wise specifically in Maharashtra;
- (b) whether Government has instituted any scheme for the financial literacy of female business owners; and
- (c) if so, the details thereof and if not, the reasons therefor?

Loss of revenue**1386 Shri Akhilesh Prasad Singh:**

Will the Minister of ***Micro, Small and Medium Enterprises*** be pleased to state:

- (a) whether Government is aware that two-thirds of Micro, Small and Medium Enterprises (MSMEs) in the country were temporarily shut for three months or more in FY21 and over half of them saw a decline of over 25 per cent in revenues, according to a survey by Small Industries Development Bank of India (SIDBI);
- (b) if so, the details of the steps taken by Government to aid MSMEs to recover after the pandemic; and
- (c) the details of the MSMEs that availed credit under Government's Emergency Credit Line Guarantee Scheme (ECLGS) and year-wise details regarding the guarantees issued

on loans under the ECLGS?

Projects completed under MSE-CDP scheme

1387 Dr. Amar Patnaik:

Will the Minister of *Micro, Small and Medium Enterprises* be pleased to state:

- (a) the year-wise and State-wise details of number of projects completed under Micro and Small Enterprises-Cluster Development Programme (MSE-CDP) scheme from 2017 to 2023;
- (b) whether the Government has taken cognizance of the fact that projects completed under MSE-CDP in FY22 is the lowest in five years as per the Ministry's dashboard;
- (c) if so, the type of incentive being provided to promote sustainable manufacturing technology for clusters and faster completion of these projects; and
- (d) if not, the policy roadmap that Government has foreseen to ensure sustainable production processes under the MSE-CDP scheme?

Promotion of Khadi products in the country

1388 Shri Sanjay Raut:

Shri Dhananjay Bhimrao Mahadik:

Will the Minister of *Micro, Small and Medium Enterprises* be pleased to state:

- (a) whether any tie-up has been made by KVIC with any National or State level Institution for promotion of Khadi products in the country and if so, the details thereof;
- (b) the reasons for not able to develop latest infrastructure and technology for promotion of Khadi products;
- (c) the details of the schemes to revitalize Khadi sector;
- (d) whether Government proposes to promote and increase production of Khadi and its export; and
- (e) if so, the steps taken/being taken by Government in this regard and the details of schemes to set up Khadi industries in rural areas of the country?

New criteria for classification of MSME sector

1389 Shri Kanakamedala Ravindra Kumar:

Will the Minister of *Micro, Small and Medium Enterprises* be pleased to state:

- (a) whether Government has decided to revise and prescribe new criteria for classification of MSME sector;
- (b) if so, the details thereof;
- (c) whether Government had undertaken any consultation process/proposes to undertake consultation process before any decision is taken in this regard;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

Disbursal of MMDA to Khadi institutions

1390 Shri Aneel Prasad Hegde:

Will the Minister of *Micro, Small and Medium Enterprises* be pleased to state:

- (a) whether KVIC has disbursed Modified Market Development Assistance (MMDA) to Khadi institutions producing cotton khadi, cotton khadi spinners, and cotton khadi weavers in all the States and UTs in the country;
- (b) if so, the number of Khadi institutions, the number of spinners and weavers who have

received MMDA benefit (for cotton khadi) through DBT, State-wise and year-wise since 2017; and

(c) amount of MMDA disbursed to each of the Khadi institutions in the States of Uttar Pradesh and Bihar, year-wise since 2017?

Contribution of MSMEs

1391 **Smt. Ranjeet Ranjan:**

Will the Minister of *Micro, Small and Medium Enterprises* be pleased to state:

- (a) whether the Micro, Small and Medium Enterprises (MSMEs) have a forty per cent contribution to the total manufacturing output of the country;
- (b) if so, the details thereof;
- (c) whether Government is taking any steps to provide ultra-modern technology, required investment, and technique to MSMEs for their growth;
- (d) if so, the details thereof;
- (e) whether MSMEs have a forty per cent contribution to country's export;
- (f) if so, the details thereof;
- (g) whether Government is making any special efforts to increase the said contribution in export further; and
- (h) if so, the details thereof?

Status of MSMEs in various States

1392 # **Dr. Radha Mohan Das Agrawal:**

Will the Minister of *Micro, Small and Medium Enterprises* be pleased to state:

- (a) the number of micro, small and medium enterprises (MSMEs) running in various States across the country during the years 2020-21, 2021-22, 2022-2023, along with the details of capital invested therein and employment generated thereby;
- (b) the number of industries out of these running in profits and those remaining closed, State-wise details thereof; and
- (c) the action being taken by Government to revive these closed down industries?

Reviving the MSME Sector

1393 **Smt. Vandana Chavan:**

Will the Minister of *Micro, Small and Medium Enterprises* be pleased to state:

- (a) whether, as per a CRISIL report in 2022, more than a quarter of India's micro, small and medium enterprises lost market share due to the Covid-19 pandemic;
- (b) whether as per a survey done by SIDBI, over half of all MSMEs saw a decline of over 25 percent in revenues;
- (c) the steps the Government is taking to revive the MSME sector especially the micro enterprises including those that operate in the informal sector; and
- (d) whether the Government is taking any specific steps to increase their resilience so as to protect them from any future such shocks?

Encouraging women-led MSME entrepreneurship

1394 **Shri Sujeet Kumar:**

Will the Minister of *Micro, Small and Medium Enterprises* be pleased to state:

- (a) the number of women-led MSMEs registered on the Udyam registration portal as of February 2023, State-wise;

- (b) the number of loans provided under the credit guarantee scheme to women-led MSMEs as of February 2023, State-wise;
- (c) the steps taken by Government to encourage women-led MSME entrepreneurship;
- (d) whether Government is aware of the existing credit gap, and the lack of funding facilities available for women entrepreneurs; and
- (e) the steps taken by Government to close the said gap?

District Mineral Foundation

1395 Shri Kumar Ketkar:

Will the Minister of **Mines** be pleased to state:

- (a) the status of District Mineral Foundation in States; and
- (b) the amount accrued and expenditure incurred by States and details of activities undertaken?

Illegal sand mining

1396 Dr. Kirodi Lal Meena:

Will the Minister of **Mines** be pleased to state:

- (a) whether Government is aware of the large scale illegal sand mining occurring in the river beds of the country;
- (b) if so, the details thereof, particularly in the States of Rajasthan and Madhya Pradesh;
- (c) the steps taken by Government to regulate sand mining from rivers in the country; and
- (d) the details of complaints registered and action taken in Rajasthan and Madhya Pradesh during the last three years, district-wise?

Lithium reserves in Kashmir

1397 # Shri Jugalsinh Lokhandwala:

Will the Minister of **Mines** be pleased to state:

- (a) whether it is a fact that lithium reserves have been discovered in Kashmir, if so, the details thereof;
- (b) whether it is financially viable to undertake the mining of said reserves, if so, plan outlined for the same; and
- (c) by when it is likely to extract lithium from said mines?

Technology transfer for mining of lithium in the country

1398 Shri M. Mohamed Abdulla:

Will the Minister of **Mines** be pleased to state:

- (a) whether Government has taken any steps for the technology transfer to mine the recently discovered lithium reserves in the country and to do tie-ups with outside lithium metal extraction industries outside; and
- (b) if so, the details thereof and if not, the reasons therefor?

Domestic production of refined copper

1399 Shri Naranbhai J. Rathwa:

Will the Minister of **Mines** be pleased to state:

- (a) whether it is a fact that closure of Tuticorin smelter plant has affected the domestic production of refined copper;

- (b) if so, details thereof with the likely repercussion on country's copper industry;
- (c) whether there is upward pressure on the import of copper after the closure of Tuticorin copper plant; and
- (d) if so, details thereof?

Illegal mining in Jharkhand

1400 # **Shri Deepak Prakash:**

Will the Minister of **Mines** be pleased to state:

the total number of cases related to illegal mining of major and minor minerals in the State of Jharkhand during the last three years and the details of the action taken thereon?

Discovery of lithium reserve in J&K

1401 # **Shri Brijlal:**

Will the Minister of **Mines** be pleased to state:

- (a) whether the Geological Survey of India (GSI) has found 5.9 million tonnes of lithium in the Union Territory of Jammu and Kashmir(J&K) and if so, the details thereof;
- (b) the estimated value of the lithium in the Union Territory of Jammu and Kashmir as estimated by the GSI;
- (c) whether Government has developed a roadmap for scientific exploration of lithium from this region; and
- (d) if so, the details thereof and the progress made towards this so far?

Increase in illegal mining of sand

1402 **Dr. Santanu Sen:**

Will the Minister of **Mines** be pleased to state:

- (a) whether Government is aware of the fact that the illegal mining of sand has increased in the last five years;
- (b) if so, State-wise details thereof, year-wise;
- (c) the number of people arrested and convicted for involvement in illegal sand mining in last five years, year-wise, State-wise;
- (d) whether Government has constituted or proposes to constitute any monitoring Committee to stop illegal sand mining;
- (e) if so, the details thereof, State-wise; and
- (f) the details of the steps taken by Government to stop illegal sand mining in last five years, year-wise, State-wise?

Lithium deposits in Kashmir

1403 **Shri Jawhar Sircar:**

Will the Minister of **Mines** be pleased to state:

- (a) the manner in which Government is going to exploit the estimated 5.9 million tonnes of lithium reserves found at Salal-Haimana in Kashmir's Reasi district;
- (b) whether there is any timeline or plan of action being readied; and
- (c) the manner in which Government hope to tackle the huge problems of environmental degradation and ecological problems involved?

Ethanol blended petrol

1404 # **Smt. Geeta alias Chandrababha:**

Will the Minister of ***Petroleum and Natural Gas*** be pleased to state:

- (a) whether ethanol blended petrol has been introduced in the country;
- (b) if so, the features of ethanol blended petrol;
- (c) the percentage of ethanol proposed to be blended with petrol;
- (d) whether the blending of ethanol with petrol is likely to reduce the import of petrol; and
- (e) if so, the details thereof?

Illegal sale of diesel

1405 # **Shri Shaktisinh Gohil:**

Will the Minister of ***Petroleum and Natural Gas*** be pleased to state:

- (a) whether Government is aware of the fact that diesel is being illegally sold in Gujarat by evading tax in the name of biodiesel;
- (b) if so, the steps taken by Government to prevent this; and
- (c) if not, the steps taken by Government to trace information in this regard?

CGD projects in Karnataka

1406 **Dr. Dharmasthala Veerendra Heggade:**

Will the Minister of ***Petroleum and Natural Gas*** be pleased to state:

- (a) the number of cities in Karnataka connected by the gas pipeline project or the City Gas Distribution (CGD) Project;
- (b) the percentage of areas within such cities of Karnataka which can receive piped gas supply for domestic use;
- (c) the funds sanctioned and disbursed by Government for the above project, year-wise; and
- (d) the target date for the completion of the project in each of the cities along with the funds sanctioned for the same?

Expansion of CNG network in MP

1407 # **Ms. Kavita Patidar:**

Dr. Sumer Singh Solanki:

Will the Minister of ***Petroleum and Natural Gas*** be pleased to state:

- (a) whether Government has set a target of expansion of CNG network in all States and districts across the country;
- (b) if so, the district-wise details thereof with respect to Madhya Pradesh (MP);
- (c) whether there is any proposal regarding expansion of CNG network in the districts falling under Nimar region of Madhya Pradesh also; and
- (d) if so, the details thereof?

BPL beneficiaries under PMUY

1408 # **Shri Rajendra Gehlot:**

Will the Minister of ***Petroleum and Natural Gas*** be pleased to state:

- (a) the details of the total number of beneficiaries under Pradhan Mantri Ujjwala Yojana including the number of BPL beneficiary families in the country as on 31st December, 2022-28th February, 2023 State-wise;

- (b) the total number of free refills provided in the State of Rajasthan to PMUY beneficiaries during last three years including the total number of free refills that each beneficiary can avail under Garib Kalyan Yojana; and
- (c) whether the number of women using traditional fireplace has decreased with the introduction of Pradhan Mantri Ujjwala Yojana, if so, the details thereof?

Cooking gas connections in Karnataka

1409 Shri Lahar Singh Siroya:

Will the Minister of ***Petroleum and Natural Gas*** be pleased to state:

- (a) the number of cooking gas connections that were there in Karnataka before the launch of Pradhan Mantri Ujjwala Yojana in May 2016;
- (b) the number of new cooking gas connections provided in Karnataka under Pradhan Mantri Ujjwala scheme in the last five years, year-wise details thereof; and
- (c) the total amount spent on subsidy for LPG connections in Karnataka under Pradhan Mantri Ujjwala scheme, year-wise details thereof?

Opening of LPG agencies

1410 Shri Dhananjay Bhimrao Mahadik:

Will the Minister of ***Petroleum and Natural Gas*** be pleased to state:

- (a) the details of LPG agencies opened at present by Oil Marketing Companies (OMCs) under various schemes and to reserved categories during each of the last three years and the current year;
- (b) whether the distribution/awarding of LPG dealership is being done online to bring in more transparency in awarding distributorships;
- (c) if so, the details thereof;
- (d) whether Government also proposes to re-organise the distributors of LPG all over the country to meet the demand of common people; and
- (e) if so, the details thereof along with any consultation with the concerned States and oil companies in this regard and the outcome thereof, State/UT-wise?

Setting up CNG stations in Andhra Pradesh

1411 Shri V. Vijayasai Reddy:

Will the Minister of ***Petroleum and Natural Gas*** be pleased to state:

- (a) whether it is a fact that the entire Andhra Pradesh has been covered under the City Gas Distribution for providing piped natural gas connection and also setting up of CNG stations;
- (b) if so, whether it is also a fact that only 11 CNG stations have been established till today out of the targeted 211 in Srikakulam, Visakhapatnam and Vizianagaram districts of Andhra Pradesh; and
- (c) the targeted date to set up 211 stations and details of action plan to achieve the target?

Centres of excellence

1412 Shri V. Vijayasai Reddy:

Will the Minister of ***Petroleum and Natural Gas*** be pleased to state:

- (a) whether it is a fact that the Ministry has set up centre of excellence in various Government institutions of the country;
- (b) if so, whether it is also a fact that not even a single centre of excellence has been set up in any institution of Andhra Pradesh;

- (c) if so, the reasons therefor; and
- (d) whether the Ministry will reconsider and set up one such centre in Andhra Pradesh?

Appointment of independent directors in PSUs

1413 # Shri Ram Nath Thakur:

Will the Minister of ***Petroleum and Natural Gas*** be pleased to state:

- (a) the Public Sector Undertakings (PSUs) of petroleum sector where independent directors have been appointed during last five years;
- (b) the details of said appointments of directors, company-wise;
- (c) the specialization possessed by said directors;
- (d) the honorarium and other facilities provided to these directors during last five years, details thereof;
- (e) whether it is a fact that appointment of said independent directors has led to an increase in expenditure of oil companies and same is being compensated by increasing price of petrol, diesel, and kerosene; and
- (f) whether Indian Institute of Corporate Affairs has pointed out towards a lack of independence in selection of independent directors?

Pricing of petroleum products

1414 Dr. John Brittas:

Will the Minister of ***Petroleum and Natural Gas*** be pleased to state:

- (a) the split up details of amounts collected by Government by levying basic excise duty, special additional excise duty, the road and infrastructure cess and agriculture and infrastructure development cess, and such other cess and surcharges on petroleum products during last five years, Year wise; and
- (b) the details thereof, category wise?

Import of oil

1415 Shri Sushil Kumar Modi:

Will the Minister of ***Petroleum and Natural Gas*** be pleased to state:

- (a) the monetary value of total oil imported by the country in the last three years, year-wise, country-wise;
- (b) the number of barrels per day (bpd) of crude being imported from the five largest oil suppliers to the country as of February 2023;
- (c) the average price at which crude is being purchased as of February 2023 by different suppliers; and
- (d) the total volume of diesel and other refined products produced by Indian refineries since February 2022?

Refineries suited to Green Hydrogen Scheme

1416 Smt. Sulata Deo:

Dr. Amar Patnaik:

Will the Minister of ***Petroleum and Natural Gas*** be pleased to state:

- (a) whether Government has identified the refineries that are compatible with the Green Hydrogen deployment requirements under the National Green Hydrogen Mission, 2023;
- (b) if so, the details thereof; and
- (c) the expected number of States that shall be covered by the refineries under Phase I of

the Mission, for the year 2023-24?

Feasibility of the Pradhan Mantri Ji-Van Yojana

1417 **Smt. Sulata Deo:**

Dr. Amar Patnaik:

Will the Minister of ***Petroleum and Natural Gas*** be pleased to state:

- (a) the number of 2G bio-ethanol projects funded under the Pradhan Mantri JI-VAN (Jaiv Indhan – Vatavaran Anukool fasal awashesh Nivaran) Yojana for the year 2022-23, State-wise;
- (b) the quantum of assistance provided to each of these facilities for the year 2022-23, State-wise;
- (c) whether assistance under the scheme can also be used to set up a 2G ethanol project where there is a lack of one; and
- (d) if so, the details thereof?

Increasing oil production

1418 **Shri Sushil Kumar Gupta:**

Will the Minister of ***Petroleum and Natural Gas*** be pleased to state:

- (a) whether Government has taken any new initiatives to cut country's excessive reliance on imported crude oil;
- (b) the steps being taken to boost stagnant domestic production to meet continuously rising demand for petroleum products; and
- (c) the efforts being made for making exploration and production contracts more lucrative for oil companies and opening vast areas for hydrocarbon exploration?

Pradhan Mantri Ujjwala Yojana

1419 # **Shri Sandeep Kumar Pathak:**

Will the Minister of ***Petroleum and Natural Gas*** be pleased to state:

- (a) the current number of beneficiaries of Pradhan Mantri Ujjwala Yojana, and as compared to above, the total number of beneficiaries who have not got their cylinders refilled even once, the reasons therefor;
- (b) the number of beneficiaries not having got their cylinders refilled even once during last five years, year-wise;
- (c) whether it is a fact that Government has reduced the LPG subsidy during last five years, the details thereof; and
- (d) the LPG subsidy paid through DBT during last five years, the details thereof, year-wise?

International collaboration on R&D in natural gas sector

1420 **Shri Manas Ranjan Mangaraj:**

Will the Minister of ***Petroleum and Natural Gas*** be pleased to state:

- (a) whether Government is planning for international collaborations to boost Research and Development (R&D) for the natural gas sector; and
- (b) if so, the details thereof and if not, the reasons therefor?

Piped Natural Gas in Andhra Pradesh

1421 **Shri Prabhakar Reddy Vemireddy:**

Will the Minister of **Petroleum and Natural Gas** be pleased to state:

- (a) whether it is a fact that the entire Andhra Pradesh has been covered under the City Gas Distribution for providing piped natural gas connection and also setting up of CNG stations;
- (b) if so, whether it is also a fact that not even a single PNG connection has been given in Nellore district of Andhra Pradesh out of the targeted 8.52 lakh connections;
- (c) if so, reasons therefor and the plan of action of Government to achieve the target; and
- (d) the status of setting up of CNG stations in Nellore district of Andhra Pradesh?

Funds allocated for development of backward districts

1422 **Dr. Anil Sukhdeorao Bonde:**

Will the Minister of **Planning** be pleased to state:

- (a) the details of the agencies through which Government has released funds allocated for the development of the backward districts, State-wise, in last three years and current year;
- (b) whether the procedure adopted by NITI Aayog in this regard was conducive for the development of the backward districts; and
- (c) if so, the details therefor and the corrective measures proposed to be taken by Government in this regard?

Nutrition strategy in high-burden districts

1423 **Dr. Fauzia Khan:**

Will the Minister of **Planning** be pleased to state:

- (a) whether Government has identified high-burden districts with regards to their health and nutrition profiles in the country;
- (b) if so, the details of the same and if not, the reasons therefor;
- (c) whether the health and nutrition profiles of three aspirational districts, namely Begusarai, Araria, and Aurangabad were prepared, using multiple administrative data sets and shared with the districts to improve their performance in these indicators;
- (d) if so, the details of the reasons behind the better performance of these districts in comparison to the others; and
- (e) the steps taken to improve the status of the high-burden districts?

Projects/proposals pending with the NITI Aayog

1424 **Shri K.R.N. Rajeshkumar:**

Will the Minister of **Planning** be pleased to state:

- (a) the list of projects/proposals pending with the NITI Aayog (erstwhile Planning Commission) for approval as on date and the date of pendency of these projects, State-wise;
- (b) the reasons for not according approval to these projects;
- (c) whether Government has received requests from the States to accord approval to these projects;
- (d) if so, the details thereof, State-wise; and
- (e) the response of Government in this regard?

NSSO Surveys

1425 **Dr. Sasmit Patra:**

Will the Minister of **Statistics and Programme Implementation** be pleased to state:

- (a) the details of NSSO Surveys conducted in the country including their findings since 2017;
- (b) the comparative statistical data of improvement or decline of various parameters since 2017 till present date in the specific surveys; and
- (c) the methodology of NSSO surveys being undertaken?

Progress of 79th Socio Economic Survey of NSSO

1426 **Shri Derek O' Brien:**

Will the Minister of **Statistics and Programme Implementation** be pleased to state:

- (a) the expected timeline for completion of the 79th Socio Economic Survey of NSSO;
- (b) the originally scheduled timeline;
- (c) the progress of the survey; and
- (d) the average timeline of the five previous Socio Economic Surveys conducted?

Integration of MPLADS processes on a unified portal

1427 **Smt. P. T. Usha:**

Will the Minister of **Statistics and Programme Implementation** be pleased to state:

- (a) whether Government is contemplating to fully integrate the MPLADS processes through a completely unified portal for the effective utilization of local development funds earmarked for the Members of Parliament;
- (b) if so, the details thereof;
- (c) whether Government has received any inputs or suggestions concerning proactive monitoring of every activity, including submission of the project, and to expedite the implementation of the project by integrating all such activities through an e-portal; and
- (d) if so, the details thereof?

MPLADS

1428 **Dr. John Brittas:**

Will the Minister of **Statistics and Programme Implementation** be pleased to state:

- (a) whether it is a fact that there has been wide ranging changes brought in for the MPLAD Scheme;
- (b) if so, the details thereof;
- (c) whether Ministry has taken final decision on letter No. MPRS/05/1121/2022(2) dated 9th May, 2022 demanding to exclude the flow of funds under MPLAD Scheme from the new revised procedure and to continue to permit MPs to recommend works for interest amount accrued for MPLADS Fund by retaining the extant procedure; and
- (d) if not, whether Ministry will object to the Office Memorandum dated 1st December, 2022 of Department of Expenditure insisting implementation of the disputed new revised procedure from 1st February, 2023?

Infrastructure projects under construction

1429 **Dr. C.M. Ramesh:**

Will the Minister of **Statistics and Programme Implementation** be pleased to state:

- (a) the number of infrastructure projects in different fields which are under construction during the last three years, details thereof, State-wise; and
- (b) the original timeline of completion of those projects, latest status thereof, project-wise, and by when the projects would be completed, the details thereof?

Unemployment rate in the country

1430 Dr. Amar Patnaik:

Will the Minister of **Statistics and Programme Implementation** be pleased to state:

- (a) the unemployment rate in the country in the rural and urban sector, separately, as per the Ministry's estimate from the years 2017 to 2023;
- (b) the details of the methodology followed in calculating the unemployment rate;
- (c) the data on the unemployment rate for the financial year 2022-23, State-wise;
- (d) whether Government is considering to provide active employment opportunities emerging out of the creation of jobs and promoting entrepreneurship;
- (e) if so, the details thereof; and
- (f) if not, the reasons therefor?

Infrastructure projects in Karnataka

1431 Shri Iranna Kadadi:

Will the Minister of **Statistics and Programme Implementation** be pleased to state:

- (a) the details of the number of infrastructural projects started by Government in Karnataka during the last three years;
- (b) the details of the currently released report on infrastructural projects in Karnataka;
- (c) whether Government has constituted a Task Force with the objective of effective delivery of projects in Karnataka and if so, the details thereof; and
- (d) the measures that are being taken/proposed to be taken by Government to increase the number of infrastructural projects in the State?

Salem Steel Plant

1432 Shri P. Wilson:

Will the Minister of **Steel** be pleased to state:

- (a) whether the Ministry has any response to the representation dated 12.08.2022 sent by Hon'ble CM of Tamil Nadu to the Hon'ble Prime Minister with regards to State Governments interest on the vacant and unutilized land measuring 1464 acres of Salem Steel Plant to turn it into a Defence Corridor, and the action which has been taken with regards to the same;
- (b) the amount of revenue land with the Salem Steel Plant;
- (c) whether the revenue land of State Government can be monetized; and
- (d) if so, details thereof and if not, reasons therefor?

PSUs under the Ministry

1433 Dr. V. Sivadasan:

Will the Minister of **Steel** be pleased to state:

- (a) the list of the PSUs under the Ministry and the profit earned by each of them since 2017;
- (b) the number of vacancies in the Ministry and in the PSUs under the Ministry;
- (c) whether there is any plan to divest share of Government in the CPSUs under the

Ministry; and

(d) the number of employees working in Steel Authority of India since 2017 and details thereof, year-wise?

Development of the steel Industry

1434 # **Shri Ghanshyam Tiwari:**

Will the Minister of **Steel** be pleased to state:

- (a) the details of the efforts made by Government since 2017 for the development of the steel industry;
- (b) the details of import and export of steel during the last three years, year-wise; and
- (c) the details of the efforts made by Government to modernize the steel industry?

Environment friendly transportation of iron ore

1435 **Smt. Sangeeta Yadav:**

Will the Minister of **Steel** be pleased to state:

- (a) the steps taken for environment friendly transportation of iron ore from steel plants to its places of utilisation;
- (b) whether any study has been conducted on the effects of the iron ore dust on ambient air quality surrounding Steel Plants;
- (c) if so, the details of the findings of such study; and
- (d) if not, the reasons therefor?

Promotion of executives in Visakhapatnam Steel Plant (RINL)

1436 **Shri G.V.L. Narasimha Rao:**

Will the Minister of **Steel** be pleased to state:

- (a) whether it is a fact that the promotion of executives of RINL has been halted for over three years;
- (b) if so, details thereof and reasons therefor;
- (c) whether the estimated cost to the RINL is only ₹ 11 crore per annum, if promotions of executives are implemented;
- (d) whether the promotions of executives in SAIL have been stopped when SAIL suffered losses in the past 15 years, details thereof;
- (e) whether promotions are being delayed to avoid additional cost to RINL;
- (f) whether proposed promotion policy for the executives is under review; and
- (g) if so, specific reasons for a review?

National Steel Policy

1437 **Shri Vikramjit Singh Sahney:**

Will the Minister of **Steel** be pleased to state:

- (a) whether government is on the track to achieve the target of the National Steel Policy, which is producing 300 Million Tonne of steel by 2030, if so, details thereof and if not, reasons therefor;
- (b) the details of the funds allocated and utilized under Mission Purvodaya in last three years, year-wise, State-wise; and
- (c) the number of Greenfield steel plants set up in last three years, year-wise, State-wise?

Recycled steel used in different Sectors

1438 # **Shri Brijlal:**

Will the Minister of **Steel** be pleased to state:

- (a) the total quantity of recycled steel used in various sectors including construction, automobile and infrastructure sectors etc., in the country;
- (b) the total contribution of recycled steel in terms of percentage used in the steel industry in the domestic market; and
- (c) whether the Material Recycling Association of India has organized any conference with stakeholders from various sectors regarding the use of recycled steel in the country and if so, the sector-wise details thereof?

Increase in price of graphite electrodes

1439 **Dr. Santanu Sen:**

Will the Minister of **Steel** be pleased to state:

- (a) whether Government has noticed that there is a sharp increase in the price of graphite electrodes in the last five years;
- (b) if so, the year-wise details thereof and reasons therefor;
- (c) the details of total quantity of graphite electrodes exported and imported by steel plants in last five years, year-wise;
- (d) the details of the measures taken by Government to increase domestic graphite production in last five years, year-wise, State-wise; and
- (e) the details of the problems faced by Indian steel industry due to the price hike of graphite electrode in last five years, year-wise?

Disinvestment of RINL-VSP

1440 **Shri Kanakamedala Ravindra Kumar:**

Will the Minister of **Steel** be pleased to state:

- (a) whether Government is aware of the fact that the employees of RINL–VSP are continuously agitating against the decision of the Central Government on disinvestment of Visakhapatnam Steel Plant;
- (b) if so, response of Government thereto;
- (c) whether Government will come forward not to disinvest the RINL–VSP considering the continuous protest of the employees of said steel plant;
- (d) if so, details thereof; and
- (e) if not, reasons therefor?

New Delhi
The 6th March, 2023
15 Phalgun, 1944 (Saka)

P. C. Mody,
Secretary-General.

INDEX
(Ministry-Wise)

Civil Aviation	: 1281, 1282, 1283, 1284, 1285, 1286, 1287, 1288, 1289, 1290, 1291, 1292, 1293, 1294, 1295, 1296, 1297, 1298, 1299, 1300, 1301, 1302, 1303, 1304
Coal	: 1305, 1306, 1307, 1308, 1309, 1311, 1312, 1313, 1314
Defence	: 1316, 1315, 1317, 1318, 1319, 1320, 1321, 1322, 1323, 1324, 1325, 1326, 1327, 1328, 1329, 1330, 1331
Housing and Urban Affairs	: 1332, 1333, 1334, 1335, 1336, 1338, 1337, 1339, 1340, 1341, 1342, 1343, 1344, 1345, 1346, 1347, 1348, 1349, 1350, 1351, 1352, 1353, 1354, 1355
Jal Shakti	: 1356, 1357, 1358, 1359, 1360, 1361, 1362, 1363, 1364, 1365, 1366, 1367, 1368, 1369, 1370, 1371, 1372, 1373, 1374, 1375, 1376, 1377
Micro, Small and Medium Enterprises	: 1378, 1379, 1380, 1381, 1382, 1383, 1384, 1385, 1386, 1387, 1388, 1389, 1390, 1391, 1392, 1393, 1394
Mines	: 1395, 1396, 1397, 1398, 1399, 1400, 1401, 1402, 1403
Parliamentary Affairs	: --
Petroleum and Natural Gas	: 1404, 1405, 1406, 1407, 1408, 1409, 1410, 1411, 1412, 1413, 1414, 1415, 1417, 1416, 1418, 1419, 1310, 1420, 1421
Planning	: 1422, 1423, 1424
Statistics and Programme Implementation	: 1425, 1426, 1427, 1428, 1429, 1430, 1431
Steel	: 1432, 1433, 1434, 1435, 1436, 1437, 1438, 1439, 1440